

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 122 of 2003

Jabalpur this the 21st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

1. Pawan Kumar Singh,
Son of Late Dharmraj Singh,
aged about 30 years, R/o '1'
Type-157, S.P.M. Colony,
Hoshangabad,
District- HOSHANGABAD(M.P.)
2. Pawan Kumar Yadav, son of Late
D.P. Yadav, aged about 20 years,
R/o behind Uttam Complex, house
of Shri Lohan Singh, Rasuliya,
HOSHANGABAD (M.P.)
3. Smt. Narayani Barde, Wd/o Late
Bhagundas Barde, aged about 40
years, R/o Qr. No. 246 '1'
Type-S.P.M. Colony, HOSHANGABAD (M.P.)
4. Rajesh Kumar Choudhary, son of
Late B.C.Choudhary, aged about
32 years, R/o 248/2, S.P.M. Colony,
HOSHANGABAD (M.P.)
5. Veerendra Kumar Pawar, Son of
Late Gendalal, aged about 22 years,
R/o Qr. No. A-219, S.P.M. Colony,
HOSHANGABAD(M.P.)
6. Rajesh Kumar Upadhyay, son of
Late Rameshwar-Prasad, aged about
37 years, R/o A/83, S.P.M. Colony,
Hoshangabad (M.P.)
7. Santosh Kumar Dahare, son of Late
Gokul Prasad, aged about 33 years,
'1' Type-34, S.P.M. Colony,
HOSHANGABAD (M.P.)
8. Chandra Prakash Verma, son of
Late Ganga Prasad, aged about 28
years, R/o A/161, S.P.M. Colony,
HOSHANGABAD(M.P.)
9. Vinod Kumar Ahirwar, son of Late
M.L. Ahirwar, aged about 27 years,
R/o K/10, Kanchan Nagar, Rasuliya
HOSHANGABAD (M.P.)

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10. Sunil Rai, S/o Late Ram Narayan Rai
aged about 31 years, 2 Type, 127,
S.P.M Colony, HOSHANGABAD (M.P.)

11. Yadunath Singh Jaiswal, son of
Late P.L. Jaiswal, aged about 32
Years, R/o F-11, S.P.M. Colony,
HOSHANGABAD (M.P.)

12. Smt. Neelam Mirdha W/o L.S. Mirdha
R/o Vikram Nagar, Hoshangabad

APPLICANTS

(By Advocate - Shri Kumaresh Pathak)

VERSUS

1. Union of India, through the
Secretary, Ministry of Finance
New Delhi

2. The Security Paper Mill,
Hoshangabad (M.P.)
through ; General Manager

RESPONDENTS

ORDER (Oral)

By Shanker Raju, Member (J) :-

In the light of the grievances of the applicants, we are not satisfied that they have common cause of action to be impleaded to file a single Original Application. In this view of the matter this Original Application is allowed to be withdrawn with liberty to the applicants to file separate cases to raise the grievances of the applicants. Accordingly, this Original Application is dismissed as withdrawn.

26/3/2012

(R.K. UPADHYAYA)
MEMBER (A)

S. Raju
(SHANKER RAJU)
MEMBER (J)

प्रधानमंत्री संघर्ष और ज्यादा प्रतिविधि वापरी विभाग
(1) समिति, राज्य संसद विभाग वापरी विभाग, जगलपुर
(2) समिति, राज्य संसद विभाग वापरी विभाग, जगलपुर
(3) समिति, राज्य संसद विभाग वापरी विभाग, काठगोदाल
(4) समिति, राज्य संसद विभाग वापरी विभाग, काठगोदाल

सूचना एवं आवश्यक वापरी विभाग

R. Pathak: Adm.

Office of the
अधिकारी
26/3/13

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